

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 31.07.2023

COURT OF REGISTRAR

CASES SHALL BE HEARD ONLY IN PHYSICAL MODE

11:30 A.M.

For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 3368 of 2023 in Comp. App. (AT) (Ins) No. __ of 2023	State Tax Department (SGST) Vs. Abhishek Nagori RP of Raj Rayon Industries Ltd. & ors.	Aastha Mehta
2.	I.A. No. 3314 of 2023 in Comp. App. (AT) (Ins) No. __ of 2023	Quantum Project Infra Pvt. Ltd. Vs. Resolution Professional Sare Gurugram Pvt. Ltd.	Harish Taneja
3.	I.A. No. 3424 of 2023 in Comp. App. (AT) (Ins) No. __ of 2023	Sarish Mittal Vs. Nipan Bansal Through Resolution Professional of KSM Spinning Mills Ltd.	Rajat Bhardwaj
4.	I.A. No. 3432 of 2023 in Comp. App. (AT) No. __ of 2023	Suma Holdings Pvt. Ltd. & Anr. Vs. The Registrar of Companies & Anr.	Sumit K. Batra
5.	I.A. No. 3444 of 2023 in Comp. App. (AT) (Ins) No. __ of 2023	Mrs. Reeta Dhawan Vs. Atul Kumar Kansal Resolution Professional Universal Buildwell Pvt. Ltd.	Bharat Gupta
6.	I.A. No. 3455 of 2023 in Comp. App. (AT) (Ins) No. __ of 2023	Bohra Industries Ltd. Vs. STCI Finance Ltd. & Anr.	Vishvendra Tomar
7.	I.A. No. 3442 of 2023 in Comp. App. (AT) (Ins) No. __ of 2023	Anjana Arora Vs. Ajit Gyanchand Jain & Ors. Insolvency Resolution Professional Sare Gurugram Pvt. Ltd.	Rishi K. Awasti

8.	I.A. No. 3441 of 2023 in Comp. App. (AT) (Ins) No. ___ of 2023	Purushottam Lall Arora Vs. Sare Gurugram Pvt. Ltd. & Ors.	Parul Sachdeva
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By order
-sd/-
Assistant Registrar